

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
EXCISE APPEAL BRANCH

Appeal No. E/963 /2005-965 /2005 - EX[DB]

Date 15/02/2010

Assistant Registrar
C.E.S.T.A.T., New Delhi

To :
M/S RAGHUPATI ISPAT PVT.LTD.
SP-149,D&E,PHASE-I,INDUSTRIAL AREA BHIWADI
M/S RAGHUPATI ISPAT PVT.LTD.

Appellant
Vs
Respondent

C.C.E. JAIPUR I

2010 EX[DB] dated 04-2-2010

I am directed to transmit herewith a certified copy of Final order No. 54-56/
passed by the Tribunal under Section 35-C(1) of Central Excises Act, 1944


Assistant Registrar
(Excise Appeal Branch)

Copy to :

1. Respondent

C.C.E. JAIPUR I

N.C.R.BUILDING, STATUE CIRCLE, "C" SCHEME, JAIPUR 302005.

2. Adv. / Consult

MR.R. SANTHANAM

C-3/210, JANAK PURI, NEW DELHI - 110 058.

3 C.D.R

4 ~~J.C.D.R.~~

5 Bar association, CESTAT, New Delhi

6 Director Publications, Customs, Excise. I.P. Estate, New Delhi

7 M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi - 3

8 Commercial Laws of India Pvt Ltd. Post Bag No. 1033, No.2(Old No. 36), Vaithyaram Street, T. Nagar, Chennai -17

9 Raghuraman's 44-B. Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10 M/s Manupatra Information Solutions Pvt Ltd. Excise & Customs Cases B-37, Sector - 1, Noida - 201301, Gautam Budh Nagar, (UP)

11 M/s. Deeparchie Publications, M-93, Marg. 46, Saket, New Delhi 110017

12 Taxindiaonline.com Pvt.Ltd, B-XI/8183, Vasant Kunj, New Delhi - 110070

13 Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026

14 Easy Service Tax Online Dot Com Pvt.Ltd 407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad-15

15 LAWCRUX Advisors Pvt Ltd, LAW House, 1-8, Sector - 10, Faridabad 121003 (Harvana)

16 Office Copy

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18 HON'BLE PRESIDENT


Assistant Registrar
(Excise Appeal Branch)

**IN THE CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL
West Block No. 2, R.K. Puram, New Delhi – 110 066.
Principal Bench, New Delhi**

COURT NO. I

DATE OF HEARING : 04/02/2010.
DATE OF DECISION : 04/02/2010.

Excise Appeals No. 963-965 of 2005

M/s Raghupati Ispat Pvt. Ltd.

Appellants

Versus

CCE, Jaipur

Respondent

Appearance

None – for the Appellants.

Shri Amit Jain, Authorized Representative (DR) – for the Respondent.

**CORAM : Hon'ble Justice R.M.S. Khandeparkar, President
Hon'ble Shri Rakesh Kumar, Member (Technical)**

FINAL Order No. 54-56/2010-8 Dated : _____

Per. Justice R.M.S. Khandeparkar :-

None present for the appellants. When the matter was called in the morning session, none had appeared, therefore, was kept for the afternoon session. It is already 3.42 p.m. and none has appeared. As no other matter is left on the board to be taken up for today, and as the appellants have failed to appear, the appeals are dismissed for non-appearance.

**(Justice R.M.S. Khandeparkar)
President**

**(Rakesh Kumar)
Member (Technical)**

PK